CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex. Indiranagar, Bangalore-560038.

Review Application No.48/93 inDated: 17 SEP 1993

613 of 1992. APPLICATION NO(S)

APPLICANTS: Dr.G.V. Kowtal v/s. RESPONDENTS: Secretary, Indian Council of Agricultural Research, NDelhi & Ors. TO.

Sri.G.S.Kannur, Advocate, No.10/7/1, 1. Kumara Krupa Road,

> High Grounds, Bangalore-1.

Forwarding of copies of the Order passed by Subject:the Central Administrative Tribunal, Bangalore,

Please find enclosed herewith a copy of the ORDER/STAY/INTERIM ORDER, passed by this Tribunal in the above said application(s) on First Sept 1993.

DEPUTY REGISTRAR JUDICIAL BRANCHES.

In the Central Administrative Tribunal Bangalore Bench Bangalore

ORDER SHEET

Review

Respondent

Applicant

Dr GV Kowtal

UOI by Secy, ICAR, N.Dli & ers

Advocate for Applicant

Sh GS Kannur

Advocate for Respondent

ate	Office Notes	Orders of Tribunel
-		
		ول ا
	fo:	The state of the s
		a for bab
	паг	The same of the same
	nac	1 1 5 7 1
	1	1 80 nes to
	ie.	leen (me
	is .de	ا تعدی
	and the same of th	1 137 200
	10118	a
		A De Sign
	12/6	The sure of the su
	at the second	Dec 2/91
	र सम्बद्धाः सम्वदाः सम्बद्धाः सम्वदाः सम्बद्धाः सम्याः सार्याः सार्याः सम्बद्धाः सम्बद्धाः सम्बद्धाः सार	a Jacob Com
	A Tarkey	The second second
	6.	
•	4	S V
	•	49/
	!	
	Q	
		d -
	TRUE COPY	
		118193
		63
	1719	11/
,	SECTION OFFICER	
	CENTRAL ADMINISTRATIVE TRIBE ADDITIONAL BENCH	(T)
,	BANGALORE	

Annesure - RE-1

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH, BANGALORE

DATED THIS DAY THE 4TH OF JUNE, 1993

Present: Hon'ble Justice Mr.P.K. Shyamsundar Vice-Chairman
Hon'ble Mr.V. Ramakrishnan Member(A)

APPLICATION NO.613/92

Dr.G.V. Kowtal, aged about 59 years S/o late V.N. Kowtal, R/o No.56, Bapuji Layout, Sarswathi Nagar, Vijaya Nagar, Bangalore - 40

Applicant

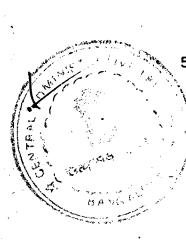
(Shri G.S. Kannur - Advocate)

v.

- Union of India, represented by Secretary to Indian Council of Agricultural Research, Krishi Bhavan, New Delhi - 110 001
- 2. The Director, Central Institute of Fresh Water Aquaculture, (CIFA), Kausalyaganj Post, Via Bhubaneshwar - 751 002
- 3. The President, Indian Council of Agricultural Research, Krishi Bhavan, New Delhi - 110 001
- 4. Dr.S.D. Tripathi,
 Director, CIFA,
 Kausalyagang Post,
 via Bhubaneshwar 751002
- 5. Shri A.C. Ghosh,
 Administrative Officer and
 Drawing & Disbursing Officer,
 CIFA, Kausalyaganj Post,
 Via Bhubaneshwar 751 002

Respondents

(Shri M.S. Padmarajaiah for R-1 to 3)



This application has come up today before this Tribunal for orders. Hon'ble Justice Mr.F.K. Shyamsundar, Vice-Chairman made the following:

ORDER

We have heard the learned counsel for the applicant and the respondents. The complaint herein is that the arrears of pay made from to the applicant was highly belated although other similarly situated persons were paid much earlier. He, therefore, wanted a direction that the arrears paid should carry interest 12% p.a. It is now noticed that subsequent to the filing of this application, the Government has paid all the arrears of salary due to the applicant. We see that there is some delay in the disbursal of arrears but that is due to some administrative exigencies. Now that all the arrears have been paid, we see no reason why the capplicant should then be aggrieved. This

pplication stands disposed off on the above lines.

TRUE COPY

MEMBER (A

Sd-

VICE CHAIRMAN

4/6/

SECTION OFFICER
ENTRAL ADMINISTRATIVE TRIBUNA

ADDITIONAL BENCH
BANGALORE